GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 174 TO BE ANSWERED ON FEBRUARY 02, 2023

TARGETS UNDER PMAY

NO. 174. SHRI ANUBHAV MOHANTY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) whether the Pradhan Mantri Awas Yojana (PMAY) aimed to provide affordable housing to the urban poor with a target of building two crore affordable houses by 31 March, 2022;
- (b) if so, the status report on this initiative;
- (c) the details of homelessness, in percentage terms, eradicated due to this initiative; and
- (d) whether the Government has any proposal to increase the unit cost under the PMAY-Urban and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c) Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under 'Housing for All' Mission since June, 2015 by giving Central assistance to implementing agencies through States/ Union Territories (UTs) for providing all-weather pucca houses with basic civic amenities to all eligible urban beneficiaries. PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. States/ UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing and reported a demand of 112.24 lakh houses during 2017-18. However, during implementation phase, some more people became eligible and they were also under the scheme. Based on the project proposals submitted by States/ UTs as on 31.03.2022, a total of 122.69 lakh houses were sanctioned under PMAY-U.

Out of the sanctioned houses, 107.55 lakh have been grounded for construction; of which 68.02 lakh are completed/ delivered to beneficiaries. Central assistance of ₹ 2.03 lakh crore has been approved under the scheme; out of which ₹ 1.36 lakh crore has been released. The scheme period has been extended up to 31.12.2024 with existing funding pattern and implementation methodology to complete the houses sanctioned till 31.03.2022.

(d) No, Sir. At present, no such proposal is under consideration of the Government.

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